

NT>

Title: Regarding non-payment of wages to the workers of Bharat Gold Mines Limited in Kolar district of Karnataka.

SHRI K.H. MUNIYAPPA (KOLAR): Sir, the Bharat Gold Mines Limited is situated in Kolar district, Karnataka. For the last two years its workers are suffering without salaries. Your goodself have given a proposal, a new package for VRS when you were the Minister of Heavy Industries. We have requested the Government for that but and that was not given. Now the case is pending before the High Court. The Government of India is not prepared to settle this matter. More than 20 workmen have died in the last six months.

We request the Government, through you, that they should immediately take steps to initiate action in this matter with the court and settle the matter as early as possible. The Government of Karnataka has sent a proposal for rehabilitation of these people with the Backward Classes Commission and the S.C. and S.T. Corporation and for the loans.

The Government of India, the hon. Minister, Dr. Satyanarayan Jatiya had sent a team to visit the place. They have also made a comprehensive programme and submitted it to the Government. I request through you, Sir, that the Government should give loans to the people employed in Bharat Goldmine Limited, who are suffering there, and settle the matter, as early as possible.